

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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To

Principal District & Sessions Judge,  
All Districts

No: 8749-71/stg.

Dated: 01-07-2017

Subject:- Physical verification of pending cases.

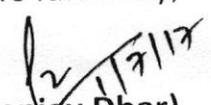
Sir,

You are requested to get, physical verification of the cases pending before your Court and before Courts subordinate to your Court, conducted at the earliest and furnish data regarding actual pending cases in your District to this office within a period of one week from today.

The matter may be treated as urgent.

With warm regards,

Yours faithfully,

  
(Sanjay Dhar)  
Registrar General

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